

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.25469/2019

RAMAPATI @ RAM PATI SINGH

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 02-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr. Anurag Dubey, Adv.
Mr. Ashish Upadhyay, Adv.
Mr. Pramod Kumar, Adv.
Ms. Manisha Yadav, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mr. S.D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Mr. Ram Kripal Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Ms. Meenu Singh, Adv.
Ms. Surbhi Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay in furnishing the surrender certificate is condoned.

The Office to proceed further in the matter.

(VISHAL ANAND)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER